

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1376/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Excellent Investigation and Security Services
V/s.
Click Telecom Private Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Mr. Sheelang Shah	Counsel i/b	
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1.	Mr. Sheelang Shah	Counsel i/b Mr. Abhinav Pange	
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[Signature]

*I, undertake to give notice to the Respondent in
respect of the hearing to be held on. 16th November, 2017*

ORDER

C.P. 1376/I&BC/NCLT/MB/MAH/2017

Sheelang Shah

1. The Learned Representative of the Petitioner is present.
2. *[Signature]* This matter is listed for the first time.
3. The Petitioner undertakes to serve notice and intimate the next date to other side. For want of time adjourned to **16.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
10.10.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)